

NATIONAL COMPANY LAW TRIBUNAL

COURT-V, MUMBAI BENCH

216. C.P. (IB)/627(MB)2023

**IN THE MATTER OF**

Om Diagnostics Lab Private Limited

U/s 59 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 16.07.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv. Radhika Kulkarni (VC)

For the Respondent:

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**ORDER**

The Ld. Counsel for the Petitioner prays for a short adjournment. Allowed as prayed for. Adjourned to **27.08.2024**.

Sd/-  
MADHU SINHA  
Member (Technical)

Sd/-  
REETA KOHLI  
Member (Judicial)

// Avdhesh K Patel //